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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

NEW DELHI, DATED THE 11TH JANUARY, 1976.

NOTIFICATION
(INCOME-TAX & HEALTH-TAX)

No. 1210 (P.NO.178/64/75-IT.A1): In exercise of the powers conferred by clause (11) of Sub-section (1) of Section 80L of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies the GB 10 years Bonds 1969 - Third Series - issued by the Industrial Reconstruction Corporation of India Ltd. between the 1 August, 1975 and the 31 March 1977 for the purposes of the said clause.

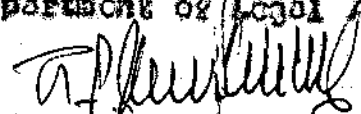
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(C. C. GANAPATHY)
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